NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/126/2016

NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

Privadorshini N Kochti Knishna Course for Petitiones For Tk Bhasker

ORDER

Counsel for petitioner present and submitted that there is an appeal pending before the NCLAT against the order passed in the CP dated 06 July 2017. She prayed time to submit the status of the appeal. Time extended at request. Put up on 04.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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